

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.105
C.P.(IB)/69(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Automark Industries (India) Pvt Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Soparkar, Sr. Advocate a/w.
: Mr. Dhawal Shah, Advocate
For the Respondent : Mr. Ravi Pahwa, Advocate

ORDER

At the joint request of the Learned Counsel for both sides, the matter stands adjourned 21.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)